

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 3
IA/141(MP)2021
in
TP 123 of 2019 [CP(IB) 137 of 2019]

Order under Section 7 IBC

IN THE MATTER OF:

Allahabad Bank

.....Applicant

V/s

Indison Agro Foods Ltd

.....Respondent

Order delivered on ..18/08/2021

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)

Mr. Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Nilesh P Undernani, Advocate

For the Respondent

:

ORDER

IA No. 141(MP) 2021

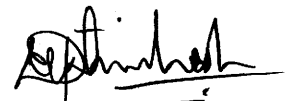
This application is filed by the financial creditor praying to list the main matter and all Interlocutory Applications for further consideration. Application is allowed. The Registry is directed to list the main matter.

Learned Counsel for the Applicant states that pleadings are complete in the main matter. However, Learned Counsels for both sides are directed to complete e-filing of their respective documents within two weeks, if already not filed.

List the matter for hearing on 25.10.2021.


VIRENDRA KUMAR GUPTA
MEMBER (TECHNICAL)

vc


DR. DEEPTI MUKESH
MEMBER (JUDICIAL)